

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 114
(IB)-356(PB)/2019

IN THE MATTER OF:

TUF Metallurgical (P) Ltd.

..... Petitioners/Applicant

v.

Wadhwa Glass Processors Pvt. Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 25.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

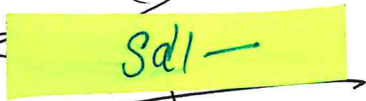
PRESENTS:

For the Petitioner(s): -

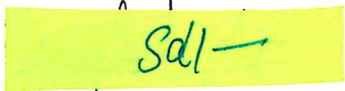
For the Respondent(s): -

ORDER

None appeared for the parties. In the interest of justice hearing is deferred to 27.03.2019.


Sdl—

(S.K MOHAPATRA)
MEMBER (TECHNICAL)


Sdl—

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

25.02.2019
Ritu Sharma